

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3508
TO BE ANSWERED ON 16.03.2018

OVERHAUL OF SUPPLEMENTARY NUTRITION PROGRAMME

3508. DR. K. GOPAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to overhaul its Supplementary Nutrition Programme to provide nutrient packets directly to beneficiaries instead of providing food through anganwadis by States and if so, the details thereof;
- (b) whether it is also true that under the new policy instead of food, the focus would be on nutrient packets that will provide 1,000 calories to pregnant and lactating mothers and 600 calories to children and if so, the details thereof; and
- (c) whether it is also true that the packets would have a dry mixture of peanuts, millets and micro nutrients which can be consumed with milk, lassi, juice or water and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (c): The current practice of providing Take Home Ration to Children (6 months - 3 years) and Pregnant Women and Lactating Mothers and Hot Cooked Meal and Morning Snacks to children (3 - 6 years) as per the provisions of the National Food Security Act, 2013 is continuing.

The nutritional norms provided under the Schedule-II of the Act recommend provision of 600 Kcal of Energy and 18-20 g Protein to Pregnant Women and Lactating Mothers, 500 Kcal of Energy and 12-15 g Protein to children under 6 years, and 800 Kcal and 20-25 g Protein to severely malnourished children under 6 years of age.

The Supplementary Food provided to the Anganwadi Services beneficiaries at the AWCs may vary from place to place depending upon the locally available foods and the food preferences/habits of the local population.
